

In order to improve the employability of youth, around 22 Ministries/Departments run skill development schemes across various sectors.

The Make in India, Skill India, Digital India schemes are being implemented by the Government and these are likely to enhance the employment base. MUDRA and Start-Ups schemes have been initiated by the Government for facilitating self-employment.

Government is implementing the National Career Service (NCS) Project which comprises a digital portal that provides a nation-wide online platform for the job seekers and employers for job-matching in a dynamic, efficient and responsive manner and has a repository of career content.

A new scheme Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) has been launched by the Government in the year 2016-17 for incentivizing industry for promoting employment generation.

Legislation to regulate placement agencies/employment agencies

590. DR. R. LAKSHMANAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any proposal is pending with Government to bring a legislation to regulate the placement agencies/employment agencies on pan India basis;

(b) if so, the details thereof; and

(c) if no, such proposal is pending with Government, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) The matter regarding regulating placement agencies/employment agencies is a State subject. However, we have requested the State Government to take action in the matter. A meeting was also held on 6.12.2017 at Shillong, where the representatives of the Ministry of Labour and Employment, ILO and the States of the North-Eastern States had participated to discuss the matter.

Severe problem of under-employment in the country

591. SHRI SANJAY RAUT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that India is facing severe problem of under-employment;

(b) what are the outcomes/suggestions of Niti Aayog;